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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 84/NCLT/AHM/2017 (New)
Gujarat High Court C.A. No. 249/2008 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Gopal Girdharimal Doda.
V/s
Vishesh Ispat Pvt Ltd.

Section of the Companies Act: Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	BHAIRAVI JIVANI	ADV.	APPLICANT	<i>Bhairavi Jivani</i>
2.	(FOR, A.R. GUPTA & ASSO.) GARGI R. VYAS	ADV.	RESP. NOS. 1, 4 & 5	

ORDER

Learned Advocate Ms. Bhairavi Jivani i/b Learned Advocate Mr. A R Gupta present for petitioner. Learned Advocate Ms. Gargi Vyas present for Respondent no. 1, 4 and 5.

Learned lawyer appearing on behalf of Respondents no. 1, 4 and 5 filed their reply today itself with a copy to the petitioner.

Learned lawyer appearing on behalf of petitioner prayed for some time to deal with the same and file rejoinder, if any, within two weeks.

List the matter on 28.03.2018.

Manora

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of February, 2018.